

TODAY'S PROGRAMMECHAIR PERSON

SRI JUSTICE G.SHYAM PRASAD,
HON'BLE ADMINISTRATIVE JUDGE.

NODAL OFFICER

SMT.V.B.NIRMALA GEETHAMBA
HON'BLE PRINCIPAL
DISTRICT JUDGE

VENUE: DISTRICT COURT PREMISES.

- 1) Inviting Dignitaries on to the Dias by Sri Ch.Vivek Anand, Additional Senior Civil Judge, Srikakulam.
- 2) Honourable Sri Justice G.Shyam Prasad garu, Administrative Judge of Srikakulam District.
- 3) Honourble Sri Justice K.C.Bhanu, Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
- 4) Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

2) LIGHTENING OF LAMP: by

1) Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge, Srikakulam District.

2) Honourble Sri Justice K.C.Bhanu garu, Former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.

I request to commence the programme of to-days workshop by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

- 3) Thought of the Day by Smt.R.Shanthisri, Principal Junior Civil Judge, Srikakulam.
- 4) Introduction of Workshop topics by Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam.

WORKSHOP SCHEDULE

SUBJECT: Framing of charges and writing of judgments in criminal case.

- TOPICS:**
- 1) Examination of accused and framing of charges.
 - 2) Disposal of cases without trial.
 - 3) Recording of evidence – relevancy, admissibility and appreciation of evidence,
 - 4) Concept of Corpus delicti.
 - 5) Effect of non-recovery of crime weapon and other incriminating material.
 - 6) Examination of accused under section 313 Cr.P.C.,
 - 7) Judgment writing.
 - 8) Remedies, reliefs, sentencing and punishment and
 - 9) Disposal of case property.

Sessions	Timings	Chosen topic	Proceedings	Resource Person
I	10.00 A.M. to 11.30 A.M.,	1. Examination of accused and framing of charges; 2. Disposal of cases without trial.	Paper presentation (Sri B.Gautam Prasad, I Addl. District Judge, Srikakulam)	Honourable Sri Justice K.C.Bhanu garu, former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Discussion by the Resource Person.	
			Interaction by Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge of Srikakulam District with participants	
			Comments by the the Resource Person	
	11.30 A.M. to 11.50 A.M.		TEA BREAK	
II	11.50 A.M to 01.00 P.M	1. Recording of evidence – relevancy, admissibility and appreciation of evidence. 2. Concept of Corpus deleicit 3.Effect of non-recovery of crime weapon and other incriminating material.	Paper presentation (Sri D.Ramulu,, VI Addl. District Judge, Sompeta)	Honourable Sri Justice K.C.Bhanu garu, former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Discussion by the Resource person	
			Interaction by Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge of Srikakulam District with participants.	
			Comments by the Resource Person	
	01.00 P.M. to 01.45 P.M.		LUNCH	
III	01.45 P.M. To 03.00 P.M.	1. Examination of accused under section 313 Cr.P.C. 2. Judgment writing	Paper presentation (Sri V.Gopala Krishna Rao, IV Additional District Judge, Srikakulam)	Honourable Sri Justice K.C.Bhanu garu, former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.
			Discussion by the Resource Person	
			Interaction by Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge of Srikakulam District with participants.	
			Comments by the Resource Person	
	03.00 P.M To 03.20 P.M.		TEA BREAK	

IV	03.20 P.M to 4.10 P.M	Remedies, reliefs, sentencing and punishment	Paper presentation (Smt.K.Sudhamani, III Additional District Judge, Srikakulam)	Honourable Sri Justice K.C.Bhanu garu, former Judge, High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh.	
			Discussion by the Honourable Chairperson and the Resource person		
			Interaction by Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge of Srikakulam District with participants.		
			Comments by the Resource Person		
	4.10 P.M. To 5.00 P.M.	Disposal of case property	Paper presentation (Smt.V.B.Nirmala Geethamba, Principal District Judge, Srikakulam)		Honourable Sri Justice K.C.Bhanu Garu, former Judge, High Court of Judicature at Hyderabad for The State of Telangana and The State of Andhra Pradeshy
			Discussion by the Honourable Chairperson and the Resource person		
			Interaction by Honourable Sri Justice G.Shyam Prasad Garu, Administrative Judge of Srikakulam District with participants.		
			Comments by the Resource Person		

Vote of Thanks by :- Smt.B.Jyotsna, Junior Civil Judge, Amadalavalasa.